

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

F.No.-70/AT/Jud.Adm/Judicial/Del/2025-26

Date: -27.01.2026

NOTICE

It is notified for information of all concerned that the Re-constitution of the following Bench for the period from 27.01.2026 to 29.01.2026 shall be as under:-

Sr. No.	Bench	Court Room	Members
1	H	09	Shri Yogesh Kumar U.S., Hon'ble Judicial Member and Shri Krinwant Sahay, Hon'ble Accountant Member.

This is issued with the approval of Hon'ble Vice President (DZ).


Assistant Registrar